

regarding the construction of such a craft at Cochin Shipyard has been taken.

(b) and (c). Do not arise.

[Translation]

Improvement in Condition of Trains Running in Uttar Pradesh

*241. SHRI RAJ KUMAR RAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the condition of the trains running in Uttar Pradesh is very bad and these trains neither have adequate bogies in relation to the passengers nor these are cleaned properly;

(b) whether Government are also aware that adequate number of air-conditioned coaches are not attached to many trains particularly to the trains linking Varanasi, Lucknow and Bareilly; and

(c) if so, the steps being taken by Government to bring about improvement ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) There are certain trains and routes in Uttar Pradesh as also in other States where there is some over-crowding. The maintenance and coach cleanliness procedures are based on a uniform all India standard.

(b) Due to limited availability and production capacity of air conditioned coaches, the available air-conditioned coaches are being attached to important distance mail and express trains in the first instance, in keeping with the customer requirements.

(c) To overcome the shortages of passenger coaches, the following steps have been taken :

1. The original ICF production capacity is proposed to be raised from 750 per annum in 1982-83 to 1000 per annum in 1989-90.
2. A new Rail Coach Factory at Kapurthala is being commissioned and

the first coach is likely to be turned out by end of March 1988. The production capacity of this unit, when in full production shall be 1000 coaches per annum.

3. A comprehensive plan for modernising of 17 coaching depots has been drawn and a system of unit replacement for spares introduced. As a result coaching ineffectives have declined.

[English]

Ship Unloader of Q-10 Berth at Cochin Port

2335. PROF. MADHU DANDAVATE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether ship unloader of Q-10 berth at Cochin Port is less efficient in handling sulphur and rock phosphates than "Closed design system" unit at Paradip Port;

(b) if so, whether this is a health hazard for human and an adverse factor for fish exports; and

(c) if so, the action proposed to be taken against the supplier of equipment for its not working to the guaranteed specifications ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The ship unloader at Cochin has been installed by M/s. FACT. The Company has intimated that they selected the "grab type" equipment in preference to the "Closed design" system after evaluation of the systems also keeping in view the safety factors.

(b) and (c). Do not arise.

Complaints against Railway Officials

2336. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of complaints of corruption, rude behaviour, illegal action etc. against railway employees and officials

received during 1 January, 1987 to 9 February, 1988 on Rajkot, Bhavnagar and other Divisions of Western Railway; and

(b) the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The number of complaints received is as follows :

Division	Nature of complaint		
	Corruption, illegal action, irregularities or those having Vigilance angle	Rude behaviour	Total
Rajkot	89	24	113
Bhavnagar	70	9	79
Other Divisions	1377	194	1571
Total	1536	227	1763

In addition 19 cases were referred by Central Bureau of Investigation.

(b) The scrutiny/investigation of complaints by the vigilance has already led to punishment of 587 staff after instituting disciplinary proceedings. Furthermore disciplinary proceedings are in progress against 218 staff. In addition action is also being taken against erring/delinquent staff on complaints referred to or received directly by the departments concerned.

Damage to Indian Vessels in the Gulf

2337. SHRI V. TULSIRAM : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number and names of Indian vessels damaged since November, 1987 in the Persian Gulf and nearby areas and the details of damages caused; and

(b) the steps taken by Government for the safety of Indian vessels in the area and

also whether the matter has been taken up with the concerned Government or Governments to make up the loss ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No reports of attack on Indian vessels since November, 1987 in the Persian Gulf and nearby area have been received.

(b) While no arrangements exist to enlist protection for shipping in the Gulf, navigational warning is under promulgation since 1984 to shipowners to keep themselves aloof from the war zone. The issue regarding taking up the matter with the concerned Governments to make up the loss does not arise.

Construction of Yamuna Bridge near ISBT

2338. PROF. NARAIN CHAND PARASHAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the over-bridge on the Ring Road alongwith the bridge on Yamuna river near ISBT and the allied structures near Ladakh Buddha Vihar have been under construction for a pretty long time and are still far from complete;

(b) if so, the dates on which the construction of these projects were taken up alongwith the original estimated expenditure and the targets for completion in each case; and

(c) the date by which the construction work is likely to be completed alongwith the revised estimated expenditure for completion and the reasons for delay; if any, in completion of the project ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes Sir. The bridge alongwith its approaches are likely to be completed by December 1988.

(b) The work of construction of eastern approach road and guide-bunds has since been completed. Particulars in respect of other structures are given as under :